

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting No. 04/14 of NC-VI held on 16.05.2013

Meeting No. 04/14 for the licensing year 2013-14 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 16.05.2013 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1	Sh. A.K.Ojha	A.D	MSME
2.	Sh. J.P. Maurya	A.I.A	MFPI
Officers in attendance			
3	Sh. Yoginder Singh	DDG	DGFT
4	Sh. S.K. Panigrahi	EO	DGFT

The minutes of the earlier meeting no 3/14 held on 2.5.2013 sent by e mail to all members of the committee were ratified by the members. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

1	119 Case No.:12/36/85-ALC3/2011	Party Name:M & B ENGINEERING LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00215/AM12/	RLA File :08/24/040/00231/AM12/	Lic.No/Date:0810107889 18.01.2012	Rejected
	The case was discussed in the meeting and it was noted that no reply received from the firm despite several reminders. committee decided to reject the case. RA to take consequential action under intimation to DGFT.			

2	120	Party Name:REIZ ELECTROCONTROLS PVT.LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status: Approved
	HQ File :01/85/050/014/AM13	RLA File :05/24/040/00398/AM12/	Lic.No/Date:0510317004 08.02.2012	Approved
	The case was discussed in the committee and committee decided to approve the norms as per the written comments furnished by the Department of Electronics vide their U.O.No. 17 (78)/ 2012-IPHW dated 8.4.2013 as under:-			
	Export Item	Qty	Import Item	Qty

60116540 DIODER Lighting Strip S4 white.	1,00,000.00 Nos	1.Electronic transformer D.C 100-240 V/6W EU/CE, white KFP 1200500L (E) Article No-121551 2.Wire flat cable UL2468,2X24AWG 105 D-(White) 3.PI PC PROFILE DIODER 8.8x6x 250(Transparent) RoHS compliance 7455.02 clear PC (Material Grade – Makrolon-1234) 4. 3500 mm length CORD SETS EU, Ho3VVH2-F (2x0.50 FLAT) with switch & Din Jack, white.	1,00,000.00 No. PCs(On net to net basis with accountability clause) 1052640.00 Mtrs .(including 2 % wastage with accountability clause) 408000 PCS (including 2 % wastage with accountability clause) 1,00,000.00 No. PCs(On net to net basis with accountability clause)
RA may take consequential action as per policy / procedure.			

3	121	Party Name:SRIAM LABS PRIVATE LIMITED		Meet No/Date:4/85-ALC3/2013	Status:
	Case No.:1/36/85-ALC3/2012			16.05.2013	
	HQ File :01/85/050/00169/AM13/	RLA File :09/24/040/00502/AM13/		Lic.No/Date:0910054980 08.02.2013	Deferred
The case was discussed in the meting and committee decided to remind Deptt. of C&PC to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013.					

4	122 Case No.:7/25/85-ALC3/2012	Party Name:TASTE L FINE FOOD PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00133/AM13/	RLA File :03/95/040/00255/AM13/	Lic.No/Date:0310706518 28.08.2012	Deferred
	The case was discussed in the meting and committee decided to remind the firm to furnish the requisite information . The case was deferred and to be placed before the committee on 13.6.2013.			

5	123 Case No.:8/14/85-ALC3/2012	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00097/AM13/	RLA File :05/23/040/00085/AM13/	Lic.No/Date:0510327363 14.06.2012	Deferred
	The case was discussed in the meeting and it was noted that reply furnished by the firm vide their letter dated 14.5.2013 has been received . Committee decided to forward the information received from the firm to DIPP for their comments. The case was deferred and to be placed before the committee on 13.6.2013.			

6	124 Case No.:5/29/85-ALC3/2011	Party Name:AMRUT DISTILLERIES LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00162/AM12/	RLA File :07/24/040/00358/AM12/	Lic.No/Date:0710084590 12.12.2011	Deferred
	The case was discussed in the meeting and it was noted that the applicant has submitted Industrial licence under IDR ACT vide letter dated 14.5.2013 .Committee decided that same may be forwarded to MFPI for their comments. The case was deferred and to be placed before the committee on 13.6.2013.			

	125	Party Name:AMRUT DISTILLERIES	Meet No/Date:4/85-ALC3/2013	Status:
--	------------	-------------------------------	-----------------------------	----------------

7	Case No.:1/5/85-ALC3/2011	LTD	16.05.2013	
	HQ File :01/85/050/00019/AM12/	RLA File :07/24/040/00001/AM12/	Lic.No/Date:0710078557 12.04.2011	Deferred
	The case was discussed in the meeting and it was noted that the applicant has submitted Industrial licence under IDR ACT vide letter dated 14.5.2013 .Committee decided that same may be forwarded to MFPI for their comments. The case was deferred and to be placed before the committee on 13.6.2013			

8	126	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	Case No.:5/20/85-ALC3/2012			
	HQ File :01/85/050/00121/AM13/	RLA File :34/24/040/00122/AM13/	Lic.No/Date:3410034795 06.08.2012	Deferred
The case was discussed in the meeting and it was noted that Development Commissioner (MSME) has given their comments vide their U.O.No. 17 (4) (1) / 2013 – Food dated 14.5.2013 . It was decided to get the views examined by MFPI as well as the export item is a completely new item for the committee The case was deferred and to be placed before the committee on 13.6.2013				

	127	Party Name:MARINE CHEMICALS	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
--	------------	--------------------------------	---	----------------

	CHEMICALS	10.05.2013		
HQ File :01/85/050/091/AM13	RLA File :10/24/040/019/AM13	Lic.No/Date:1010050084 21.06.2012	Approved	
9	The case was discussed in the meeting and committee decided to revise the norms as per the latest comments furnished by the Department of Biotechnology vide their letter No BT/IL/05/343/2011 –PID dated 7.1.2013 as under:-			
	Export Item	Qty.	Import Item.	Qty.
	Agar Agar Powder Grade Food/Microbiological/ Pharma	45390.00 kg	Agar Agar strip commercial grade.	50,000.00 kg
	RA may take consequential action as per policy / procedure.			

10	128	Party Name:WESTERN INDIA CASHEW CO. (P) LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00138/AM13	RLA File :32/24/40/030/AM13	Lic.No/Date:3210056755 31.08.2012	Approved.
	The case was discussed in the meeting and it was noted that earlier norms fixed by the Norms committee described the import and export items as “Broken “ based on the description in original licence dated 31.8.2012 . The applicant has now submitted that they got the description amended to “whole” subsequently vide Amendment sheet dated 17.10.2012. Accordingly as requested by the firm Committee decided to modify both import and export items to read as “Whole ‘ in place of “Broken” keeping the other parts of description unchanged. Further the export qty. in Nos to be read as 322560 as submitted by the firm against 338688 Nos earlier decided by the committee. It was decided to revise Nos against export item from 338688 to 322650. Export quantity in kgs will remain unchanged. Accordingly , the ad-hoc norms are revised as under			
	Export Item	Qty	Import Item	Qty.
	Cashew kernel whole roasted/salted of same size and variety as imported (100±5%	166764.00Kg (packed in consumer packs of composite cans 517gms in 322560 Nos.)	Cashew kernel whole (100±5%) of relevant size and variety on net to net basis.	166764.00Kg
		Paper Container (for 517gm capacity of	As per policy governing Packing materials	

		500 gm capacity (or Cashew-with Tin lids) Composite Cans with tin lids and outer Plastic Caps Plastic Lid Composite Cans with tin lids and outer Plastic Caps	Packing materials. As per policy governing Packing materials.
RA may take consequential action as per policy and procedure			

11	129	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	Case No.:21/36/85-ALC3/2010			
	HQ File :01/85/050/00166/AM11/	RLA File :10/24/040/00090/AM11/	Lic.No/Date:1010041340 05.01.2011	Deferred
The case was discussed in the meeting and it was decided that MFPI will re-look into its comments dated 8.8.2012 and suggest the actual input qty. after factoring in recoverable wastage. The case was deferred and to be placed before the committee on 13.6.2013				

12	130	Party Name:NEWBY TEAS OVERSEAS PVT.LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/162/180/AM13	RLA File :02/24/40/052/AM13	Lic.No/Date:0210178765 20.06.2012	Deferred
	The case was discussed in the meeting and committee decided to remind PCII A section to expedite their reply. The case was deferred and to be placed before the committee on 13.6.2013			

13	131	Party Name:TATA COFFEE LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/50/059/AM13	RLA File :07/24/40/016/AM13	Lic.No/Date:0710087805	Deferred

13		19.04.2012	
	The case was re-considered in the meeting and MFPI was requested for expediting their revised comments , if any in the light of the firm's representation dated 13.4.2013. The case was deferred and to be placed before the committee on 13.6.2013		

14	132 Case No.:3/7/85-ALC3/2012	Party Name:PUSHPAM FOODS AND BEVERAGES PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00046/AM13/	RLA File :31/83/040/00019/AM13/	Lic.No/Date:3110054409 23.05.2012	Deferred
	The case was discussed and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

15	133	Party Name:SSK EXPORTS LTD, KOLKATA	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/162/178/AM13	RLA File :02/24/40/071/AM13	Lic.No/Date:0210179878 16.07.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

16	134	Party Name:SSK EXPORTS LTD, KOLKATA	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/162/177/AM13	RLA File :02/24/40/058/AM13	Lic.No/Date:0210179427 04.07.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

17	135 Case No.:1/38/85-ALC3/2012	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00170/AM13/	RLA File :31/82/040/00294/AM13/	Lic.No/Date:3110057251 22.02.2013	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

18	136	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/104/AM12	RLA File :31/83/040/00121/AM12/	Lic.No/Date:3110050506 22.09.2011	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the Committee on 13.6.2013			

19	137	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/154/AM12	RLA File :31/83/040/00123/AM12	Lic.No/Date:3110050508 22.09.2011	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

20	138	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/140/AM12	RLA File :31/83/040/00166/AM12/	Lic.No/Date:3110051583 22.11.2011	Deferred

The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013

21	139	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/218/AM12	RLA File :31/82/040/411/AM12	Lic.No/Date:3110053436 20.03.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

22	140	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/203/AM12	RLA File :31/82/040/368/AM12	Lic.No/Date:3110053157 27.02.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

23	141	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/082/AM13	RLA File :31/82/040/094/AM12	Lic.No/Date:3110054899 03.07.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

24	142	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/123/AM12	RLA File :31/82/040/233/AM12/	Lic.No/Date:3110051501 17.11.2011	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

25	143	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/103/AM12	RLA File :31/83/040/122/AM12	Lic.No/Date:3110050451 20.09.2011	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

26	144	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/143/AM12	RLA File :31/83/040/181/AM12	Lic.No/Date:3110051667 01.12.2011	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

	145	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
--	------------	--	---	----------------

27	HQ File :01/85/050/141/AM13	RLA File :31/82/040/116/AM12	Lic.No/Date:3110055906 26.09.2012	Deferred
	The case was discussed in the meeting and Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

	146 Case No.:12/3/85-ALC3/2013	Party Name:FIELD FRESH FOODS PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00012/AM14/	RLA File :05/23/040/00491/AM13/	Lic.No/Date:0510346979 21.02.2013	Deferred
28	The case was discussed in the meeting and Committee decided to call for following information as required by MFPI in earlier similar cases :- 1. Technical characteristics of each input and its functions 2. Detailed manufacturing process with material balance at each stage 3. Details of different raw materials consumed and corresponding of finished products in terms of quantity and value for last three years duly certified by chartered Accountant. The case was deferred and to be placed before the committee on 13.6.2013.			

29	147 Case No.:8/3/85-ALC3/2013	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
----	--	---	---	----------------

HQ File :01/85/050/00008/AM14/	RLA File :02/24/040/00175/AM13/	Lic.No/Date:0210186912 27.02.2013	Deferred
The case was discussed in the meeting and decided to ask the firm to indicate the specification, origin of imported Tea and their respective individual quantity. The case was deferred and to be placed before the committee on 13.6.2013.			

30	148 Case No.:7/3/85-ALC3/2013	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00007/AM14/	RLA File :02/24/040/00198/AM13/	Lic.No/Date:0210188062 26.03.2013	Deferred
	The case was discussed in the meeting and decided to ask the firm to indicate the specification, origin of imported Tea and their respective individual quantity. The case was deferred and to be placed before the committee on 13.6.2013.			

31	149 Case No.:10/3/85-ALC3/2013	Party Name:SSK EXPORTS LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00010/AM14/	RLA File :02/24/040/00178/AM13/	Lic.No/Date:0210186848 25.02.2013	Deferred
	The case was discussed in the meeting and Committee decided to call for following information from the applicant 1. Origin of imported Black Tea. 2. Blending ratio of Indian black Tea and imported Tea. The case was deferred and to be placed before the committee on 13.6.2013.			

32	150 Case No.:6/3/85-ALC3/2013	Party Name:SSK EXPORTS LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00006/AM14/	RLA File :02/24/040/00201/AM13/	Lic.No/Date:0210188500 08.04.2013	Deferred
	The case was discussed in the meeting and committee decided to call for following information from the applicant 1. Origin of imported Black Tea. 2. Blending ratio of Indian black Tea and imported Tea The case was deferred and to be placed before the committee on 13.6.2013.			

33	151 Case No.:11/3/85-ALC3/2013	Party Name:SSK EXPORTS LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00011/AM14/	RLA File :02/24/040/00177/AM13/	Lic.No/Date:0210186847 25.02.2013	Deferred
	The case was discussed in the meeting and committee decided to call for following information from the applicant 1. Origin of imported Black Tea. 2. Blending ratio of Indian black Tea and imported Tea. The case was deferred and to be placed before the committee on 13.6.2013			

34	152 Case No.:9/3/85-ALC3/2013	Party Name:SSK EXPORTS LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00009/AM14/	RLA File :02/24/040/00179/AM13/	Lic.No/Date:0210186849 25.02.2013	Deferred
	The case was discussed in the meeting and committee decided to call for following information from the applicant 1. Origin of imported Black Tea. 2. Blending ratio of Indian black Tea and imported Tea The case was deferred and to be placed before the committee on 13.6.2013			

35	153 Case No.:17/3/85-ALC3/2013	Party Name:NTL LEMNIS INDIA PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00017/AM14/	RLA File :05/24/040/00451/AM13/	Lic.No/Date:0510348114 04.03.2013	Deferred

The case was discussed in the meeting and Committee decided to remind Deptt. of Electronics for their comments The case was deferred and to be placed before the committee on 13.6.2013

36	154 Case No.:4/3/85-ALC3/2013	Party Name:ASHAPURA MINECHEM LTD.,	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00004/AM14/	RLA File :03/94/040/00980/AM13/	Lic.No/Date:0310724192 14.02.2013	Deferred
	The case was discussed in the meeting and committee decided to remind MSME (Glass & Ceramic Division) for their comments The case was deferred and to be placed before the committee on 13.6.2013			

37	155 Case No.:13/3/85-ALC3/2013	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00013/AM14/	RLA File :07/24/040/00456/AM13/	Lic.No/Date:0710093648 11.02.2013	Deferred
	The case was discussed in the meeting and it was noted that the item of export is a food supplement . Hence, it was decided to refer to MFPI for their comments. The case was deferred and to be placed before the committee on 13.6.2013			

38	156 Case No.:5/3/85-ALC3/2013	Party Name:KRISTAL SPIRITZ	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00005/AM14/	RLA File :03/94/040/00896/AM13/	Lic.No/Date:0310721989 24.01.2013	Deferred
	The case was discussed in the meeting and Committee decided to call for the copy of Industrial licence as per IDR Act from the applicant . The case was deferred and to be placed before the Committee on 13.6.2013			

39	157 Case No.:2/3/85-ALC3/2013	Party Name:MORDE FOODS PVT.LTD.	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00002/AM14/	RLA File :03/95/040/00823/AM13/	Lic.No/Date:0310721931 24.01.2013	Deferred
	The case was discussed in the meeting and committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee on 13.6.2013			

40	158 Case No.:3/3/85-ALC3/2013	Party Name:IMSOFER MANUFACTURING INDIA PRIVATE LIMITED,	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00003/AM14/	RLA File :31/83/040/00172/AM13/	Lic.No/Date:3110056649 02.01.2013	Deferred
	The case was discussed in the meeting and Committee decided to ask the firm to furnish weight of export product for correlation with the import which is reflected in kgs. The case was deferred and to be placed before the committee on 13.6.2013			

41	159 Case No.:15/3/85-ALC3/2013	Party Name:THE GLOBAL GREEN COMPANY LTD	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00015/AM14/	RLA File :09/24/040/00517/AM13/	Lic.No/Date:0910054944 05.02.2013	Deferred
	It was noted that case is under examination of MFPI. Therefore the case was deferred and to be placed before the committee on 13.6.2013			

42	160 Case No.:16/3/85-ALC3/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00016/AM14/	RLA File :09/24/040/00468/AM13/	Lic.No/Date:0910054777	Deferred

	15.01.2013
The case was discussed in the meeting and Committee decided to remind Deptt . of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before the Committee on 13.6.2013	

43	Case No.:18/3/85-ALC3/2013	Party Name:ALKALOIDS CORPORATION	Meet No/Date:4/85-ALC3/2013 16.05.2013	Status:
	HQ File :01/85/050/00018/AM14/	RLA File :02/24/040/00204/AM13/	Lic.No/Date:0210188347 04.04.2013	Deferred.
	The case was discussed in the meeting and Committee decided to remind AYUSH to expedite their comments. The case was deferred and to be placed before the Committee on 13.6.2013			

#####